Customs Duty on Imported Copper

- 2112. GAYA SINGH: Will the Minister of FINANCE be pleased to state:
- (a) whether it is a fact that prior to announcement of Finance Bill, 1993, customs duty on imported Copper was about 56 per cent ad-vaiorem on CIF price of Copper which has been brought down to 45.1 per cent ad-valorem in the Finance Bill, 1993, which has in turn brought down the landed cost of imported copper considerably;
- (b) whether because of decanalisationi of copper, it is being freely imported in India and in order to make HCLs copper saleable in the market. HCL has no other option but to fix its copper price in relation to the landed cost of importted copper;
- (c) whether the smelting and refining cost in ICC is comparable with other copper producing countries, but because of poor grade of ore and disadvantageous *OTP* body, cost of production upto ooncem-trate stage and thus the total cost of refined copper in ICC become very high (Cathode Rs. 96,738.00 approx. DTC-93 Cost D), While based on the IME price of VSS 1658. the existing duty rate and dollar nipee exchange parity, the landed cost of imported copper (A Gradei Cathode) work out of around Rs. 75,400 per tonne;
- (d) if so, what measures Government are going to take for the survival of HCL units;
 - (e) if not. what are the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M. V. CHANDRASHEKHAR MURTHY): (a) In the 1993 budget, import duty on copper was reduced from 40 per cent -f Rs. 10.500/- MT to 45 per cent.

(b) Yes, Sir.

- (c) Because of poor grade of ore and disadvantageous ore body, cost of production upto concentrate stage in India Copper Complex (ICC), Ghatsila, is higher whereas the smelting and refining cost in ICC appears to be reasonable information regarding actual cost of production in ICC is being collected and will be laid on the Table of the House. The LME price, as reported in the "Financial Times" of 2nd March, 1994, for copiper grade 'A' is about \$ 1850 FMT. With an import duty of 50 per cent, the cost will be about Rs. 87550/- FMT. The actual landed cost will be higher if freight and insurance
- (d) and (e) HCL has conceived a revamping plan mainly consisting of rationalization of work-force, phasing out of uneconomic mines, development of some promising mines and the expansion of the smelting capacity at ICC from 3LOCO tonnes to 1,00,000 tonnes of re-fied conper per rmum with imported high grade feed stock copper concentrate. The revamping plan, When implemented, would make copper production by HCL cost effective import duty on copper concentrate has been reduced to 10 per cent in the 1994 budget to help domestic metal producers. In addition, import duty on copper has also been raised from 45 per cent to 50 ner cent

FidInre of Industries to pass on excise and customs duty concesstons to consomers

- 2113. SHRIMATI VEENA VERMA: Will the Minister of FINANCE be pleased to state:
- (a) whether Government have made a comprehensive survey/study to ascertAin the details of manufacturers who failed to pass on the excise and customs concessions exetnded in last year to the consumers;
- (b) what are the details of the industries which failed to passon these concessions to the consumers wholly or partly; and
- (c) the action taken or proposed to be taken against them?